

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3442  
ANSWERED ON:17.03.2015  
LICENCE FOR SALE OF FERTILIZERS  
Misra Shri Ajay (Teni)

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether ban has been imposed on issuing of licence for selling of fertilizers within 15 kms of the international border in Uttar Pradesh ;
- (b) if so, the details thereof and the name of the authority which has imposed the said ban and the time since when it was imposed ;
- (c) whether the said ban was imposed to check the smuggling of fertilizers;
- (d) if so, whether imposition of said ban has proved to be helpful to check the smuggling of fertilizers; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (e): Yes, Govt. of Uttar Pradesh has imposed a ban on issuing of Registration Certificate only for private dealers/retailers (excluding cooperative/ Government agencies) for selling of fertilizers in international border districts such as Gorakhpur, Maharajganj, Siddharthnagar, Basti, Gonda, Balrampur, Sravasti, Bahraich, Kheri and Pilibhit within 10 K.M. of the Indo-Nepal border in Uttar Pradesh vide Government Order No. 7674/12-2-203-F.42/2001 dated 31.12.2003 and Government Order No. 3671/12-2-2-10-F.42/2001 dated 10.08.2010. The ban has been imposed to curb smuggling of fertilizers. It has also been informed that in this area fertilizers are distributed on the basis of identity of farmers such as Kisan Bahi (farmer's book) etc.